

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

CORRIGENDUM

The designation in this office Circular No.646/12698-12778/Rules/Gaz./PDJ West/2023 dated 20.05.2023 has inadvertently been mentioned as the PRO/Incharge, Facilitation Centre. The same may be read as PRO, Protocol Branch.

*Vinod Kumar*

(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT) *N*

No. *646/12841-12905* /Rules/Gaz./PDJ West/2023 Dated, Delhi the *22/5/23*

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with reference to letter No.25/RG/DHC/2018 dated 12.04.2018.
2. The Officers of DHJS and DJS, West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
4. The PRO, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
6. Sh. Deepak Pahuja, J.A., Filing Section, West District, Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. The Reader to the undersigned.
9. The dealing official (Leave), Judicial Branch, West District, Tis Hazari Courts, Delhi.
10. For uploading on LAYERS.
11. For uploading on centralized Website through LAYERS.

*Vinod Kumar*

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT) *N*